

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

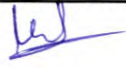




C. P. NO. 162/2007
CA. NO.

PRESENT: SH. R. VARADHARAJAN
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.05.2017

NAME OF THE COMPANY: Ajay Batra & Ors. V/s. M/s. BHP Machines Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1	MOHAK BHADANA	ADVOCATE	R 4, 5, 14	
2.	Arvind Kumar	} Advocate for P-1		
3.	C. S. Chauhan			
4.	Shruti Mungil			
5.	UTTAM DATI	} Advocate for P-2		
6.	TARUN SHARMA			
7.	Prableen	R 20 to R 25		Self-Prableen
8	ATUL BATRA	R 5 (Self)		
9	Sanchit Dhawan	Advocate	Res no. 10 (Self)	

ORDER

Due to paucity of time arising out of Principal Bench sitting and despite the Counsel for the parties being present, the matter was not able to be taken up.

In the circumstances, at the request of the parties, the matter is posted for hearing on 11.7.2017 for further consideration.

5d1-

(R. VARADHARAJAN)
MEMBER (JUDICIAL)